

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 207  
ANSWERED ON 27.11.2024**

**KENDRIYA VIDYALAYA, TARAKESWAR**

**207 SHRI SAMIK BHATTACHARYA:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government is aware that Tarakeswar Kendriya Vidyalaya is currently operating from a Municipality Tourist Lodge;
- (b) whether the State Government has provided appropriate land for the construction of a permanent campus for Tarakeswar Kendriya Vidyalaya; and
- (c) whether Government is planning to start commerce and arts sections at Tarakeswar Kendriya Vidyalaya to expand its educational offerings?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

- (a) Kendriya Vidyalayas (KVs) are made functional in the temporary accommodation provided by the Sponsoring Authority, as per Kendriya Vidyalaya Sangathan (KVS) norms, till construction of the permanent Vidyalaya building on the land provided by the Sponsoring Authority free of cost. At present, Kendriya Vidyalaya (KV), Tarakeswar is running in temporary building provided by the sponsoring authority i.e. State Govt since 2010.
- (b) As per information received from Kendriya Vidyalaya Sangathan, State Government handed over land measuring 7.39 acres for the construction of permanent campus for KV, Tarakeswar.
- (c) As per information received from KVS, KV Tarakeswar is presently functioning in its temporary building with one section each from class-I to X and one section each in class-XI and XII (Science Stream). At present, there is no such proposal to start Commerce and Humanities streams as KV, Tarakeswar is running in temporary building with limited infrastructure.

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